

BUSINESS ADVISORY COMMITTEE
EIGHTH REPORT
(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 14th
 ember, 1967.

2. The Committee recommend the allocation of time to the follow-
 items of Government legislative and other business as shown against
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| (1) The Tea Districts Emigrant Labour (Repeal) Bill, 1967.
<i>(Consideration and passing)</i> | 1 hour |
| (2) The Displaced Persons (Compensation and Rehabilita-
tion) Amendment Bill, 1967.
<i>(Consideration and passing)</i> | 2 hours |
| (3) The Taxation Laws (Amendment) Bill, 1967.
<i>(Consideration and passing)</i> | 3 hours |
| (4) The Essential Commodities (Second Amendment) Bill,
1967.
<i>(Consideration and passing)</i> | 4 hours |
| (5) The Court-Fees (Delhi Amendment) Bill, 1967.
<i>(Consideration and passing)</i> | 1 hour |
| (6) The Khadi and other Handloom Industries Develop-
ment (Additional Excise Duty on Cloth) Amendment
Bill, 1967.
<i>(Consideration and passing)</i> | 2 hours |
| (7) The Unlawful Activities (Prevention) Bill, 1967, as
reported by Joint Committee.
<i>(Consideration and passing)</i> | 5 hours |
| (8) Discussion on the Food Situation in the Country. | 7 hours |
| (9) Motions regarding Report of the Education Commission
and Report of the Committee of Members of Parliament
on Education. | 12 hours |
| (10) Motion regarding Dr. Hazari's Report on Industrial
Licensing Policy. | } 10 hours |
| (11) Motion regarding Report of the Monopolies Inquiry
Commission. | |

NEW DELHI;

November 14, 1967.
Kartika 23, 1889 (Saka).

N. SANJIVA REDDY,
Chairman,
Business Advisory Committee.